

per hour by the Railway when they are utilised for Railway work;

(b) what is the prescribed portorage rate chargeable from the passengers, and

(c) what are the reasons for not paying their services at the prescribed rate of portorage when they are utilised for Railway work?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes; on the Bombay Kalyan (inclusive) section and at 22 nP per hour at other stations

(b) Portorage charge payable by passengers is 3 annas or 19 nP per head load not exceeding one maund per trip at all stations on the Bombay-Kalyan section and certain other important stations and two annas or twelve Naye Paise at other stations

(c) Railway work done by licensed porters is different in character from the work involved in the carriage of passengers' luggage

Construction of Farm Office and Field Laboratory for the Central Arecanut Committee

1096 Shri A. K. Gopalan: Will the Minister of Food and Agriculture be pleased to state

(a) whether the Central Public Works, Department has taken up the construction of Farm Office and Field Laboratory of the Regional Research Station of the Central Arecanut Committee for South Kerala at Pananapuram, and

(b) if so, what progress has been made?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Does not arise.

T. B. Control

1097. Shri Mohammed Imam: Will the Minister of Health be pleased to state the amount spent by the Tuberculosis Association to fight Tuberculosis disease by the use of B.C.G. Vaccination and other anti-tuberculosis measures from 1952-53 to 1958-59?

The Minister of Health (Shri Karmarkar): The main activities of the Association are to advise the State T.B Associations and the Central and State Governments on modern anti-tuberculosis measures, to arrange for education, publicity and propaganda on such measures and annual meetings of TB workers. The Association is also managing three T.B. Institutions viz T.B Hospital, Mehrauli, Delhi, New Delhi T.B Centre, and the Lady Linnithgow Sanatorium, Kasauli. The expenditure incurred by the T.B Association and the Institutions managed by them for the period from 1952-1957 is as shown in the statement is placed on the Table [See Appendix II, annexure No 95]

Minor Irrigation Loans

**1098. { Shri A. K. Gopalan:
Shri Kodyan:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Government of India have received suggestions from Kerala State Government that minor irrigation loans should be available for utilisation by co-operative farms and panchayats, and

(b) if so, whether the Government of India have agreed to the suggestions?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No Sir

(b) Does not arise. Under the G.M.F. Rules loans and grants are given to State Governments for their Minor Irrigation Schemes. The implementation of the schemes and the advance of financial assistance to various parties are left to State Governments